

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 16.02.2024

SL No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	14969/2024	16.02.2024	WP (C) - 3053/2024	R.R.DAS	C.O.		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
2	14972/2024	16.02.2024	ABLAPL-1053/2024	J SAHOO	C.O.		Order Dtd. 2024-02-12	BAIL-2	(Seat No-12)
3	14974/2024	16.02.2024	ABLAPL-1035/2024	MK MOHANTY	C.O.		Order Dtd. 2024-02-12		(Seat No-12)
4	14976/2024	16.02.2024	ABLAPL-1068/2024	JR DAS	C.O.		Order Dtd. 2024-02-12		(Seat No-12)
5	14977/2024	16.02.2024	ABLAPL-193/2024	S BARIK	C.O.		Order Dtd. 2024-02-13	BAIL-1	(Seat No-2)
6	14979/2024	16.02.2024	ABLAPL-1022/2024	A SUNDARAY	C.O.		Order Dtd. 2024-02-12		(Seat No-2)
7	14980/2024	16.02.2024	ABLAPL-1024/2024	R MOHANTY	C.O.		Order Dtd. 2024-02-12		(Seat No-2)
8	14981/2024	16.02.2024	ABLAPL-1044/2024	B SINGH	C.O.		Order Dtd. 2024-02-12		(Seat No-2)
9	14995/2024	16.02.2024	WP (C) - 2650/2024	TRILOCHAN BARIK	C.O.		Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-7)
10	14997/2024	16.02.2024	WP (C) - 28464/2022	R. SWAIN	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-28)
11	14998/2024	16.02.2024	WP (C) - 31071/2023	DILIP SAMAL	C.O.		Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-35)
12	15000/2024	16.02.2024	WP (C) - 28468/2022	T. SWAIN	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-28)
13	15001/2024	16.02.2024	CONTC-879/2024	PK DASH	C.O.		Order Dtd. 2024-02-15		(Seat No-28)

14	15003/2024	16.02.2024	WP (C) - 31071/2023	A DAS	C.O.		Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-35)
15	15004/2024	16.02.2024	WP (C) - 20500/2020	L.D. SAHOO	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-45)
16	15005/2024	16.02.2024	WP (C) - 33607/2023	NK ROUT	C.O.		Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-37)
17	15006/2024	16.02.2024	WP (C) - 27968/2019	M/S.R.R.D AS	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-7)
18	15008/2024	16.02.2024	WP (C) - 9567/2019	G C BARIK	C.O.		Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-42)
19	15009/2024	16.02.2024	WP (C) - 9567/2019	DILIP SAMAL	C.O.		Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-42)
20	15010/2024	16.02.2024	WP (C) - 19861/2020	R. SWAIN	C.O.		Order Dtd. 2024-01-12		(Seat No-42)
21	15012/2024	16.02.2024	FAO-817/2018	D BISWAL	C.O.		Order Dtd. 2024-02-06	MISC. APPEAL SEC.	(Seat No-5)
22	15013/2024	16.02.2024	WP (C) - 19863/2020	R. SWAIN	C.O.		Order Dtd. 2024-01-12		(Seat No-5)
23	15014/2024	16.02.2024	CONTC-1317/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-1)
24	15015/2024	16.02.2024	WP (C) - 19866/2020	L.D. SAHOO	C.O.		Order Dtd. 2024-01-12		(Seat No-1)
25	15017/2024	16.02.2024	CONTC-1316/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-1)
26	15018/2024	16.02.2024	WPC (OAC) - 1111/2019	PK BEHERA	C.O.		Order Dtd. 2024-02-09	OA Branch	(Seat No-1)
27	15019/2024	16.02.2024	WP (C) - 28453/2022	T. SWAIN	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-28)
28	15020/2024	16.02.2024	CONTC-1314/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-1)
29	15023/2024	16.02.2024	CONTC-1313/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-1)

30	15024/2024	16.02.2024	WPC (OAC) - 4565/2016	T SWAIN	C.O.		Order Dtd. 2024-02-13	OA Branch	(Seat No-1)
31	15025/2024	16.02.2024	WP (C) - 1339/2021	R. SWAIN	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-16)
32	15026/2024	16.02.2024	CONTC-934/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-3)
33	15027/2024	16.02.2024	WPC (OA) - 148/2018	S PATTANAYAK	C.O.		Order Dtd. 2024-02-13	OA Branch	(Seat No-1)
34	15029/2024	16.02.2024	WP (C) - 27338/2020	R. SWAIN	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-15)
35	15030/2024	16.02.2024	CONTC-7201/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-5)
36	15032/2024	16.02.2024	CONTC-1937/2023	S SATAPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-1)
37	15033/2024	16.02.2024	CONTC-5681/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-5)
38	15034/2024	16.02.2024	WP (C) - 20521/2020	L.D. SAHOO	C.O.			WRIT BRANCH-3	(Seat No-28)
39	15035/2024	16.02.2024	CONTC-2123/2023	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02-15	CONTEMP T	(Seat No-3)
40	15036/2024	16.02.2024	CONTC-857/2024	A SUNDARAY	C.O.		Order Dtd. 2024-02-15		(Seat No-3)
41	15037/2024	16.02.2024	WP (C) - 29066/2019	R.R.DAS	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-16)
42	15038/2024	16.02.2024	FAO-496/2020	NIRANJAN ROUT	C.O.		Order Dtd. 2024-02-15	MISC. APPEAL SEC.	(Seat No-5)
43	15039/2024	16.02.2024	WP (C) - 37689/2020	T. SWAIN	C.O.		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-21)
44	15040/2024	16.02.2024	CONTC-715/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-15		(Seat No-21)
45	15041/2024	16.02.2024	WPC (TAC) -5/2018	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	OA Branch	(Seat No-1)
46	15044/2024	16.02.2024	WP (C) - 255/2024	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-49)

47	15045/2024	16.02.2024	CONTC-878/2024	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-02-15		(Seat No-49)
48	15070/2024	16.02.2024	BLAPL-415/2024	DEBA KUMAR RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	BAIL-2	(Seat No-9)
49	15096/2024	16.02.2024	WP (C) - 2821/2024	MIHIR KANTA RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-37)
50	15097/2024	16.02.2024	OJC-2725/1996	N SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No-22)
51	15098/2024	16.02.2024	WP (C) - 2492/2024	DEEPAK KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-40)
52	15100/2024	16.02.2024	WP (C) - 21028/2022	S S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-17)
53	15101/2024	16.02.2024	WP (C) - 19410/2022	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-2	(Seat No-45)
54	15103/2024	16.02.2024	WP (C) - 2468/2024	KK NATH	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-40)
55	15104/2024	16.02.2024	WP (C) - 6371/2023	J D MUDULI	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No-23)
56	15105/2024	16.02.2024	WP (C) - 6371/2023	K K NATH	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No-23)
57	15106/2024	16.02.2024	WP (C) - 2465/2024	SS BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-40)
58	15108/2024	16.02.2024	WP (C) - 36143/2022	B K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-2)
59	15109/2024	16.02.2024	WP (C) - 3121/2024	PK MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
60	15111/2024	16.02.2024	WP (C) - 36143/2022	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-2)
61	15113/2024	16.02.2024	WP (C) - 40895/2023	B B DAS	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-3	(Seat No-33)
62	15114/2024	16.02.2024	WP (C) - 2151/2024	S DASH	C.O.	COURT NO. 22	Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No-32)
63	15115/2024	16.02.2024	CRLA-84/2023	B. SINGH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)

64	15116/2024	16.02.2024	WP (C) - 2419/2024	LAMBODAR ACHARI	C.O.	COURT NO. 5	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-40)
65	15117/2024	16.02.2024	WP (C) - 2390/2024	TAPAN KUMAR MANDAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-48)
66	15118/2024	16.02.2024	WP (C) - 22907/2018	P.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2020-01-07	WRIT BRANCH (DIVISION ON BENCH)	(Seat No-115)
67	15119/2024	16.02.2024	WP (C) - 2422/2024	LAMBODOR ACHARI	C.O.	COURT NO. 5	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-40)
68	15120/2024	16.02.2024	WP (C) - 2396/2024	MK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-48)
69	15121/2024	16.02.2024	CRLA-909/2023	P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	CRIMINAL APPEAL	(Seat No-9)
70	15122/2024	16.02.2024	WP (C) - 2447/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-40)
71	15123/2024	16.02.2024	WP (C) - 2397/2024	PK DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-48)
72	15124/2024	16.02.2024	WP (C) - 2897/2024	MIHIR KANTA RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-37)
73	15125/2024	16.02.2024	MATA-118/2022	R.K. MOHABHOI	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	FIRST APPEAL	(Seat No-1)
74	15126/2024	16.02.2024	MATA-339/2023	S BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	FIRST APPEAL	(Seat No-4)
75	15127/2024	16.02.2024	MATA-38/2022	M. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-5)
76	15131/2024	16.02.2024	CRLMC-5034/2023	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-2)
77	15132/2024	16.02.2024	CRLMC-4290/2023	T.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-1)
78	15133/2024	16.02.2024	CRLA-549/2023	A.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
79	15134/2024	16.02.2024	CRLMC-4537/2023	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-5)
80	15137/2024	16.02.2024	WP (C) - 7696/2015	P.C. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No-30)

81	15139/2024	16.02.2024	WP (C) - 7696/2015	P.C. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No-30)
82	15140/2024	16.02.2024	BLAPL-14173/2023	J PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	BAIL-1	(Seat No-5)
83	15142/2024	16.02.2024	WP (C) - 2339/2024	G.R. PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-03-07	WRIT BRANCH-7	(Seat No-48)
84	15143/2024	16.02.2024	ABLAPL-15380/2023	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	BAIL-1	(Seat No-2)
85	15144/2024	16.02.2024	ABLAPL-14577/2023	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	BAIL-2	(Seat No-10)
86	15145/2024	16.02.2024	WP (C) - 40417/2021	B.K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-26)
87	15147/2024	16.02.2024	ABLAPL-9527/2023	S SATPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-22	BAIL-1	(Seat No-2)
88	15148/2024	16.02.2024	CRLREV-564/2023	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-5)
89	15149/2024	16.02.2024	ABLAPL-10686/2023	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-1	(Seat No-2)
90	15151/2024	16.02.2024	ABLAPL-13580/2022	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-21	BAIL-2	(Seat No-7)
91	15152/2024	16.02.2024	WP (C) - 24681/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-2)
92	15154/2024	16.02.2024	BLAPL-7378/2023	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BAIL-2	(Seat No-12)
93	15155/2024	16.02.2024	WP (C) - 24681/2023	S.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-2)
94	15156/2024	16.02.2024	BLAPL-9998/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-1	(Seat No-2)
95	15158/2024	16.02.2024	WP (C) - 23311/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-50)
96	15159/2024	16.02.2024	CRLMC-51/2018	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)

97	15161/2024	16.02.2024	ABLAPL-15362/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-1	(Seat No-2)
98	15162/2024	16.02.2024	WP (C) - 23311/2023	S.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-50)
99	15163/2024	16.02.2024	WP (C) - 3254/2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
100	15164/2024	16.02.2024	ABLAPL-15485/2023	P BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
101	15166/2024	16.02.2024	WP (C) - 3255/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
102	15167/2024	16.02.2024	WP (C) - 22790/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No-46)
103	15168/2024	16.02.2024	ABLAPL-15194/2023	P K PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
104	15169/2024	16.02.2024	WP (C) - 43135/2023	G.D.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No-38)
105	15170/2024	16.02.2024	WP (C) - 3253/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
106	15171/2024	16.02.2024	ABLAPL-12508/2023	KHAGESWAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	BAIL-2	(Seat No-12)
107	15173/2024	16.02.2024	WP (C) - 22790/2023	S.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No-46)
108	15174/2024	16.02.2024	ABLAPL-12988/2023	PRANAB KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	BAIL-1	(Seat No-2)
109	15175/2024	16.02.2024	WP (C) - 3229/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
110	15176/2024	16.02.2024	WP (C) - 3030/2024	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
111	15177/2024	16.02.2024	ABLAPL-14761/2023	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	BAIL-2	(Seat No-11)
112	15178/2024	16.02.2024	WP (C) - 3235/2024	SESHADEV BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)

113	15180/2024	16.02.2024	WP (C) - 3030/2024	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
114	15181/2024	16.02.2024	ABLAPL-15193/2023	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
115	15182/2024	16.02.2024	WP (C) - 15349/2023	B. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-37)
116	15183/2024	16.02.2024	ABLAPL-15195/2023	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
117	15184/2024	16.02.2024	WP (C) - 15349/2023	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-37)
118	15185/2024	16.02.2024	ABLAPL-15192/2023	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
119	15186/2024	16.02.2024	WP (C) - 29964/2023	S.K. RATH	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-6)
120	15188/2024	16.02.2024	WP (C) - 1867/2024	B.K.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-2)
121	15189/2024	16.02.2024	WP (C) - 13267/2021	S. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-05-05	WRIT BRANCH-7	(Seat No-15)
122	15190/2024	16.02.2024	WP (C) - 20821/2023	K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
123	15191/2024	16.02.2024	WP (C) - 2982/2024	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No-21)
124	15192/2024	16.02.2024	WP (C) - 2566/2024	NARENDRA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-3)
125	15193/2024	16.02.2024	ABLAPL-15405/2023	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
126	15194/2024	16.02.2024	WP (C) - 4513/2023	K.C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
127	15195/2024	16.02.2024	WP (C) - 3119/2024	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH-8	(Seat No-41)

128	15196/2024	16.02.2024	WP (C) - 11965/2022	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-31)
129	15198/2024	16.02.2024	ABLAPL-15382/2023	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-1	(Seat No-2)
130	15199/2024	16.02.2024	WP (C) - 4511/2023	K.C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
131	15200/2024	16.02.2024	WP (C) - 11965/2022	I. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-31)
132	15201/2024	16.02.2024	WP (C) - 2727/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No-33)
133	15202/2024	16.02.2024	ABLAPL-15401/2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
134	15203/2024	16.02.2024	WP (C) - 11960/2022	I. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-31)
135	15204/2024	16.02.2024	WP (C) - 3251/2024	S.K. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-4)
136	15205/2024	16.02.2024	WP (C) - 13391/2023	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-38)
137	15206/2024	16.02.2024	WP (C) - 11960/2022	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-31)
138	15207/2024	16.02.2024	WP (C) - 31446/2023	D.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-10-03	WRIT BRANCH-3	(Seat No-14)
139	15208/2024	16.02.2024	WP (C) - 42471/2023	BASUDEV BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-27)
140	15209/2024	16.02.2024	MATA-264/2022	ARUN KU.JATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	FIRST APPEAL	(Seat No-2)
141	15210/2024	16.02.2024	WP (C) - 11951/2022	I. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-31)
142	15211/2024	16.02.2024	BLAPL-8832/2023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
143	15212/2024	16.02.2024	WP (C) - 3194/2024	J.N.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No-41)
144	15213/2024	16.02.2024	BLAPL-12126/2022	M.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-1	(Seat No-3)

145	15214/2024	16.02.2024	WP (C) - 11951/2022	J. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-31)
146	15215/2024	16.02.2024	WP (C) - 3017/2024	PUSPANJALI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
147	15216/2024	16.02.2024	WP (C) - 2275/2024	M.R.ROUTRAY	C.O.	COURT NO. 14	Order Dtd. 2024-02-15	WRIT BRANCH-6	(Seat No-16)
148	15217/2024	16.02.2024	WP (C) - 4426/2017	R K DEHURY	C.O.	COURT NO. 14	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
149	15218/2024	16.02.2024	ABLAPL-15412/2023	U. KUMA	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	BAIL-2	(Seat No-8)
150	15219/2024	16.02.2024	WP (C) - 14567/2018	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-3)
151	15220/2024	16.02.2024	WP (C) - 3283/2024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
152	15221/2024	16.02.2024	WP (C) - 13311/2017	AMIYA KU.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
153	15222/2024	16.02.2024	ABLAPL-15404/2023	AJIT CHANDRA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-14	BAIL-2	(Seat No-8)
154	15223/2024	16.02.2024	WP (C) - 5604/2016	M R MALLA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
155	15224/2024	16.02.2024	ABLAPL-15390/2023	L. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-14	BAIL-1	(Seat No-2)
156	15225/2024	16.02.2024	WP (C) - 3035/2017	G C SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

157	15226/2024	16.02.2024	ABLAPL-15173/2023	J.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)
158	15227/2024	16.02.2024	WP (C) - 3035/2017	B K PATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION ON BENCH-2)	(Seat No-109)
159	15228/2024	16.02.2024	BLAPL-14049/2023	B.P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL-2	(Seat No-12)
160	15229/2024	16.02.2024	WP (C) - 8637/2015	M SAMANTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION ON BENCH-1)	(Seat No-104)
161	15230/2024	16.02.2024	WP (C) - 2822/2024	MIHIR KANTA RATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-37)
162	15231/2024	16.02.2024	WP (C) - 3202/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	WRIT BRANCH-1	(Seat No-4)
163	15232/2024	16.02.2024	WP (C) - 2899/2024	MIHIR KANTA RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-37)
164	15233/2024	16.02.2024	FAO-570/2023	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Seat No-2)
165	15234/2024	16.02.2024	WP (C) - 40256/2023	UMAKANTA DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No-23)
166	15235/2024	16.02.2024	FAO-559/2023	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Seat No-2)
167	15237/2024	16.02.2024	WP (C) - 4517/2023	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
168	15238/2024	16.02.2024	FAO-480/2023	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Seat No-8)
169	15239/2024	16.02.2024	FAO-289/2012	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	MISC. APPEAL SEC.	(Seat No-8)
170	15240/2024	16.02.2024	FAO-289/2012	M.M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	MISC. APPEAL SEC.	(Seat No-8)
171	15241/2024	16.02.2024	WP (C) - 4520/2023	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)

17 2	15242 /2024	16.02.202 4	FAO- 269/2023	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-08	MISC. APPEAL SEC.	(Seat No-5)
17 3	15243 /2024	16.02.202 4	BLAPL- 768/2024	ARTATRANA PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	BAIL-1	(Seat No-4)
17 4	15244 /2024	16.02.202 4	WP (C) - 3133/202 4	B K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH- 8	(Seat No-41)
17 5	15245 /2024	16.02.202 4	WP (C) - 320/2017	T.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-114)
17 6	15246 /2024	16.02.202 4	WP (C) - 9752/201 6	MR.RAMAKA NTA SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-111)
17 7	15247 /2024	16.02.202 4	WP (C) - 2974/202 4	S.K. BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISI ON BENCH- 1)	(Seat No-103)
17 8	15248 /2024	16.02.202 4	CRLREV- 125/2022	DEEPAK KUMAR DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-02-06	CRIMINA L REVISIO N	(Seat No-1)
17 9	15249 /2024	16.02.202 4	ABLAPL- 1121/202 4	BISWAJIT MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-1)
18 0	15250 /2024	16.02.202 4	CRLREV- 660/2017	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	CRIMINA L REVISIO N	(Seat No-5)
18 1	15251 /2024	16.02.202 4	CRLREV- 39/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	CRIMINA L REVISIO N	(Seat No-3)
18 2	15252 /2024	16.02.202 4	ABLAPL- 1141/202 4	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-27		(Seat No-3)
18 3	15253 /2024	16.02.202 4	WA- 161/2024	P.R. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-3)
18 4	15254 /2024	16.02.202 4	ABLAPL- 1118/202 4	MANORANJA N DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-3)

185	15255/2024	16.02.2024	ABLAPL-1117/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-3)
186	15256/2024	16.02.2024	ABLAPL-1101/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-3)
187	15258/2024	16.02.2024	ABLAPL-1151/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-3)
188	15259/2024	16.02.2024	WA-162/2024	P.R. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-3)
189	15260/2024	16.02.2024	ABLAPL-1137/2024	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-3)
190	15261/2024	16.02.2024	CRLREV-171/2023	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-3)
191	15262/2024	16.02.2024	ABLAPL-1136/2024	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-3)
192	15263/2024	16.02.2024	CRLMC-225/2024	S CHOUIDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-3)
193	15264/2024	16.02.2024	BLAPL-301/2024	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18		(Seat No-3)
194	15265/2024	16.02.2024	CRLREV-390/2016	H.B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-2)
195	15266/2024	16.02.2024	CRLREV-141/2022	YASHOBANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	CRIMINAL REVISION	(Seat No-1)
196	15267/2024	16.02.2024	CRLREV-632/2023	ABINASH SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	CRIMINAL REVISION	(Seat No-2)
197	15268/2024	16.02.2024	CRLREV-389/2023	M K PANI	C.O.	COURT NO. 6	Order Dtd. 2024-03-07	CRIMINAL REVISION	(Seat No-1)
198	15269/2024	16.02.2024	CRLMC-238/2024	RASHMI RANJAN DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-15		(Seat No-1)
199	15270/2024	16.02.2024	CRLMC-5212/2023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No-5)

200	15271/2024	16.02.2024	BLAPL-770/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-13		(Seat No-5)
201	15272/2024	16.02.2024	CRLMC-4217/2023	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No-1)
202	15273/2024	16.02.2024	CRLREV-52/2024	L. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-15	CRIMINAL REVISION	(Seat No-3)
203	15274/2024	16.02.2024	BLAPL-32/2024	ROHIT KUMAR MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-02-13		(Seat No-3)
204	15275/2024	16.02.2024	CRLMC-3598/2023	M.R.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-2)
205	15276/2024	16.02.2024	BLAPL-191/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-2)
206	15277/2024	16.02.2024	CRLMC-201/2024	M.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-2)
207	15280/2024	16.02.2024	CRLMC-3468/2023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-1)
208	15281/2024	16.02.2024	WP (C) - 15960/2014	RASHMI KANTA SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-9)
209	15282/2024	16.02.2024	CRLMC-4355/2023	A.C.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	CRIMINAL MISC	(Seat No-2)
210	15283/2024	16.02.2024	WP (C) - 29280/2013	S K RATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-16)
211	15284/2024	16.02.2024	CRLMC-210/2024	S. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-16)
212	15285/2024	16.02.2024	ABLAPL-1109/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-16)
213	15286/2024	16.02.2024	CRLMC-644/2023	M.R.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	CRIMINAL MISC	(Seat No-1)
214	15287/2024	16.02.2024	CRLMC-349/2024	J. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-1)
215	15288/2024	16.02.2024	WP (C) - 28598/2011	R CH ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No-21)
216	15289/2024	16.02.2024	CRLMC-374/2024	T. DEVI RATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-21)

217	15290/2024	16.02.2024	WP (C) - 3075/2024	DEBENDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No-35)
218	15291/2024	16.02.2024	WP (C) - 3087/2024	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No-35)
219	15292/2024	16.02.2024	CRLMC-390/2024	A.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-15		(Seat No-35)
220	15293/2024	16.02.2024	CRLMC-4251/2023	APARESH BHOI	C.O.	COURT NO. 15	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-1)
221	15294/2024	16.02.2024	BLAPL-14551/2023	R. B. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-13	BAIL-1	(Seat No-3)
222	15295/2024	16.02.2024	WP (C) - 3087/2024	ANIL SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
223	15296/2024	16.02.2024	CRLMC-288/2024	S.K.LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15		(Seat No-35)
224	15297/2024	16.02.2024	WP (C) - 6375/2023	S.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
225	15298/2024	16.02.2024	WP (C) - 28596/2011	R CH ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No-21)
226	15299/2024	16.02.2024	CRLMC-361/2024	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15		(Seat No-21)
227	15300/2024	16.02.2024	WP (C) - 40669/2023	M K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-1)
228	15301/2024	16.02.2024	CRLMC-4245/2023	G. JAYSHING	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-1)
229	15302/2024	16.02.2024	WP (C) - 37712/2023	P K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-49)
230	15303/2024	16.02.2024	CRLMC-230/2024	S.K.LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-02-15		(Seat No-49)
231	15304/2024	16.02.2024	WP (C) - 10922/2023	P K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Seat No-17)
232	15305/2024	16.02.2024	ABLAPL-1124/2024	BISWARANJAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
233	15306/2024	16.02.2024	CRLMC-287/2024	S.R. PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-1)

234	15307/2024	16.02.2024	WP (C) - 10922/2023	R K SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Seat No-17)
235	15308/2024	16.02.2024	ABLAPL-968/2024	P. K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-2	(Seat No-7)
236	15309/2024	16.02.2024	CRLMC-259/2024	AJAY KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-7)
237	15310/2024	16.02.2024	CRLMC-4215/2023	K.C.PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-1)
238	15311/2024	16.02.2024	ABLAPL-1104/2024	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-1)
239	15312/2024	16.02.2024	WP (C) - 1758/2024	SATRUGHNA DASH (A)	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-39)
240	15313/2024	16.02.2024	CRLMC-213/2024	S.R. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-39)
241	15314/2024	16.02.2024	CRLMC-4271/2023	K.C.PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-1)
242	15315/2024	16.02.2024	CRLREV-523/2018	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	CRIMINAL REVISION	(Seat No-4)
243	15316/2024	16.02.2024	ABLAPL-1126/2024	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-4)
244	15317/2024	16.02.2024	CRLMC-403/2024	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-7)
245	15318/2024	16.02.2024	ABLAPL-1048/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-2	(Seat No-11)
246	15319/2024	16.02.2024	ABLAPL-1116/2024	BISWARANJAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No-2)
247	15320/2024	16.02.2024	WP (C) - 39690/2023	SOMNATH BARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-26)
248	15321/2024	16.02.2024	CRLMC-383/2024	S. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-14		(Seat No-26)
249	15322/2024	16.02.2024	ABLAPL-1107/2024	LAMBODOR ACHARI	C.O.	COURT NO. 15	Order Dtd. 2024-02-13		(Seat No-26)
250	15323/2024	16.02.2024	WP (C) - 39690/2023	H K PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-26)

25 1	15324 /2024	16.02.202 4	ABLAPL- 1112/202 4	HAREKRUSH NA DASH	C.O.	COURT NO. 15	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
25 2	15325 /2024	16.02.202 4	WP (C) - 1913/202 3	R K SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	WRIT BRANCH- 7	(Seat No-44)
25 3	15326 /2024	16.02.202 4	ABLAPL- 576/2024	A. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-44)
25 4	15327 /2024	16.02.202 4	CRLMP- 2464/202 2	S K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-05	WRIT BRANCH- 4	(Seat No-19)
25 5	15328 /2024	16.02.202 4	ABLAPL- 1133/202 4	A. C. RATH	C.O.	COURT NO. 6	Order Dtd. 2024-02-13		(Seat No-19)
25 6	15329 /2024	16.02.202 4	ABLAPL- 27/2024	M. D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	BAIL-2	(Seat No-8)
25 7	15330 /2024	16.02.202 4	BLAPL- 810/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-13		(Seat No-8)
25 8	15331 /2024	16.02.202 4	ABLAPL- 1134/202 4	B. R. SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
25 9	15332 /2024	16.02.202 4	ABLAPL- 1135/202 4	M. D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	BAIL-1	(Seat No-3)
26 0	15333 /2024	16.02.202 4	ABLAPL- 1139/202 4	M. D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-02-13		(Seat No-3)
26 1	15334 /2024	16.02.202 4	ABLAPL- 1142/202 4	ASHOK KUMAR RANA	C.O.	COURT NO. 11	Order Dtd. 2024-02-27		(Seat No-3)
26 2	15335 /2024	16.02.202 4	ABLAPL- 1143/202 4	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-3)
26 3	15336 /2024	16.02.202 4	ABLAPL- 1145/202 4	A. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No-2)
26 4	15337 /2024	16.02.202 4	ABLAPL- 1148/202 4	A. C. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
26 5	15338 /2024	16.02.202 4	ABLAPL- 1149/202 4	HAREKRUSH NA DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-1)
26 6	15339 /2024	16.02.202 4	ABLAPL- 1150/202 4	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
26 7	15340 /2024	16.02.202 4	ABLAPL- 192/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-1)

268	15341/2024	16.02.2024	ABLAPL-1097/2024	CHHABI RANA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
269	15342/2024	16.02.2024	ABLAPL-1097/2024	A. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
270	15343/2024	16.02.2024	ABLAPL-1102/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-1)
271	15344/2024	16.02.2024	ABLAPL-973/2024	BISWAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-2	(Seat No-7)
272	15345/2024	16.02.2024	ABLAPL-1042/2024	P. K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-7)
273	15346/2024	16.02.2024	ABLAPL-1042/2024	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-7)
274	15347/2024	16.02.2024	ABLAPL-1105/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-7)
275	15348/2024	16.02.2024	ABLAPL-1121/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-7)
276	15349/2024	16.02.2024	ABLAPL-1130/2024	M. N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-27		(Seat No-7)
277	15350/2024	16.02.2024	ABLAPL-1111/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-7)
278	15351/2024	16.02.2024	ABLAPL-1115/2024	SUBASH SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-7)
279	15352/2024	16.02.2024	WP (C) - 36099/2021	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANCH-4	(Seat No-37)
280	15353/2024	16.02.2024	WP (C) - 60/2023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No-35)
281	15354/2024	16.02.2024	CRLMC-1143/2023	S.K. PAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	CRIMINAL MISC	(Seat No-3)
282	15355/2024	16.02.2024	WP (C) - 1898/2024	N.C.SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-2)
283	15356/2024	16.02.2024	WP (C) - 1898/2024	S.K.MEHERULLA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-2)
284	15357/2024	16.02.2024	CMP-1457/2023	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-13)

285	15358/2024	16.02.2024	WP (C) - 36342/2023	J. P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-3)
286	15359/2024	16.02.2024	CMP-1626/2023	J. D. MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No-20)
287	15360/2024	16.02.2024	WP (C) - 6704/2023	P. K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-6)
288	15361/2024	16.02.2024	CMP-88/2024	N. C. SINHA	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Seat No-54)
289	15362/2024	16.02.2024	WP (C) - 3230/2024	A. BHOI	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
290	15363/2024	16.02.2024	CMP-1635/2023	A. K. ROUL	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No-20)
291	15364/2024	16.02.2024	CMP-1617/2023	LAXMIDHAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No-20)
292	15365/2024	16.02.2024	WP (C) - 3162/2024	B. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No-41)
293	15366/2024	16.02.2024	WP (C) - 3181/2024	L. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No-41)
294	15367/2024	16.02.2024	OJC-8631/1999	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-14)
295	15368/2024	16.02.2024	WP (C) - 3103/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
296	15369/2024	16.02.2024	WP (C) - 3208/2024	A. K. ROUL	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
297	15370/2024	16.02.2024	WP (C) - 1539/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No-26)
298	15371/2024	16.02.2024	WP (C) - 1702/2020	N. R. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-3)
299	15372/2024	16.02.2024	CMP-16/2024	BHUBANESWAR DASH	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-6	(Seat No-54)
300	15373/2024	16.02.2024	WP (C) - 23521/2019	N. R. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-43)

301	15374/2024	16.02.2024	CMP-1598/2023	B. B. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-19)
302	15375/2024	16.02.2024	CMP-1598/2023	A. C. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-19)
303	15376/2024	16.02.2024	WP (C) - 2433/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No-40)
304	15377/2024	16.02.2024	WP (C) - 35763/2023	R. K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-12	WRIT BRANCH-3	(Seat No-33)
305	15378/2024	16.02.2024	WP (C) - 4022/2017	S. K. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-7	(Seat No-18)
306	15379/2024	16.02.2024	WP (C) - 3132/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
307	15380/2024	16.02.2024	WP (C) - 3159/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
308	15381/2024	16.02.2024	CRLMC-3390/2023	A. MOHANTY	C.O.	COURT NO. 20	Judgement Dtd. 2024-02-09	CRIMINAL MISC	(Seat No-3)
309	15382/2024	16.02.2024	CRLMC-3616/2023	A. K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-5)
310	15384/2024	16.02.2024	WP (C) - 28674/2023	P. BHUYAN	C.O.	COURT NO. 20	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No-27)
311	15385/2024	16.02.2024	WP (C) - 28674/2023	P. KMALLIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No-27)
312	15386/2024	16.02.2024	WP (C) - 25952/2022	BIKRAM SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-8)
313	15388/2024	16.02.2024	WP (C) - 31706/2020	B K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-7	(Seat No-18)
314	15389/2024	16.02.2024	WPC (OAC) - 3602/2016	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	OA Branch	(Seat No-1)
315	15390/2024	16.02.2024	WP (C) - 25951/2022	BIKRAM SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-8)
316	15391/2024	16.02.2024	WP (C) - 26619/2023	S B UDGATA	C.O.	COURT NO. 20	Order Dtd. 2024-02-09	WRIT BRANCH (DIVISION)	(Seat No-110)

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317	15392/2024	16.02.2024	WP (C) - 3192/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
318	15393/2024	16.02.2024	WP (C) - 4800/2023	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-14)
319	15394/2024	16.02.2024	CONTC-867/2024	B.R. SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-02-15		(Seat No-14)
320	15395/2024	16.02.2024	CONTC-836/2024	B.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-15		(Seat No-14)
321	15396/2024	16.02.2024	CONTC-862/2024	B.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	CONTEMP T	(Seat No-8)
322	15397/2024	16.02.2024	WP (C) - 15291/2021	BISWAJIT PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-14)
323	15398/2024	16.02.2024	SA-360/1998	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-13	SECOND APPEAL	(Seat No-4)
324	15399/2024	16.02.2024	WP (C) - 41843/2023	DILIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
325	15400/2024	16.02.2024	WP (C) - 14290/2016	M/S.B.N.S AMANTARAY	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-3	(Seat No-12)
326	15401/2024	16.02.2024	WP (C) - 14291/2016	M/S.B.N.S AMANTARAY	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-3	(Seat No-12)
327	15402/2024	16.02.2024	CRLA-1281/2023	S. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-12	CRIMINAL APPEAL	(Seat No-9)
328	15403/2024	16.02.2024	WP (C) - 2736/2024	R.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-33)
329	15404/2024	16.02.2024	BLAPL-14647/2023	S. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
330	15405/2024	16.02.2024	ABLAPL-1067/2024	AK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-13		(Seat No-8)
331	15406/2024	16.02.2024	BLAPL-8390/2023	T.R. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	BAIL-1	(Seat No-5)
332	15407/2024	16.02.2024	BLAPL-9897/2023	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)

333	15408/2024	16.02.2024	ABLAPL-1113/2024	K C SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-02-13	BAIL-1	(Seat No-1)
334	15409/2024	16.02.2024	ABLAPL-1073/2024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-13		(Seat No-1)
335	15410/2024	16.02.2024	BLAPL-13881/2023	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	BAIL-1	(Seat No-6)
336	15411/2024	16.02.2024	BLAPL-8226/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	BAIL-2	(Seat No-11)
337	15412/2024	16.02.2024	BLAPL-13890/2023	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	BAIL-1	(Seat No-6)
338	15413/2024	16.02.2024	BLAPL-10103/2023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	BAIL-1	(Seat No-1)
339	15414/2024	16.02.2024	ABLAPL-5241/2022	G.C.JENA	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2	(Seat No-7)
340	15415/2024	16.02.2024	BLAPL-11201/2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2	(Seat No-7)
341	15416/2024	16.02.2024	BLAPL-14661/2023	B.R.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
342	15417/2024	16.02.2024	BLAPL-5019/2023	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2	(Seat No-12)
343	15418/2024	16.02.2024	BLAPL-13491/2023	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
344	15419/2024	16.02.2024	BLAPL-14317/2023	H.K.PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-1	(Seat No-4)
345	15420/2024	16.02.2024	BLAPL-13574/2023	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-1	(Seat No-2)
346	15421/2024	16.02.2024	BLAPL-14300/2023	N.K.SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2	(Seat No-11)
347	15422/2024	16.02.2024	BLAPL-14088/2023	S.CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	BAIL-2	(Seat No-12)
348	15423/2024	16.02.2024	TRPCRL-122/2023	H.K. MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2024-02-15		(Seat No-12)
349	15424/2024	16.02.2024	TRP (C) - 240/2019	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	M.J.C.	(Seat No-6)

350	15425/2024	16.02.2024	WP (C) - 3131/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
351	15426/2024	16.02.2024	WP (C) - 3117/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
352	15427/2024	16.02.2024	TRP (C) - 240/2019	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-02-15	M.J.C.	(Seat No-6)
353	15428/2024	16.02.2024	WP (C) - 3175/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
354	15429/2024	16.02.2024	WP (C) - 3177/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
355	15430/2024	16.02.2024	WP (C) - 1758/2024	B.K. SETHI	C.O.	COURT NO. 17	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-39)
356	15431/2024	16.02.2024	TRP (C) - 365/2023	G.C. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-03-05	M.J.C.	(Seat No-6)
357	15432/2024	16.02.2024	BLAPL-9450/2023	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	BAIL-1	(Seat No-5)
358	15433/2024	16.02.2024	WP (C) - 3172/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
359	15434/2024	16.02.2024	BLAPL-11508/2023	B.B. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-02-15	BAIL-2	(Seat No-10)
360	15435/2024	16.02.2024	WP (C) - 3164/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
361	15436/2024	16.02.2024	CRLMC-3075/2022	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-4)
362	15437/2024	16.02.2024	WP (C) - 3122/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
363	15438/2024	16.02.2024	WP (C) - 3120/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
364	15439/2024	16.02.2024	WP (C) - 29511/2021	S.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-6	(Seat No-24)
365	15440/2024	16.02.2024	BLAPL-11825/2023	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-15	BAIL-2	(Seat No-11)
366	15441/2024	16.02.2024	WP (C) - 3241/2024	A.K.ROUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)

367	15442/2024	16.02.2024	ABLAPL-13610/2023	S.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-30	BAIL-1	(Seat No-6)
368	15443/2024	16.02.2024	WP (C) - 59/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-5	(Seat No-21)
369	15444/2024	16.02.2024	WP (C) - 2185/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No-32)
370	15445/2024	16.02.2024	BLAPL-8433/2023	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-2	(Seat No-12)
371	15446/2024	16.02.2024	ABLAPL-9884/2023	B.R.DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-2	(Seat No-10)
372	15447/2024	16.02.2024	BLAPL-11344/2022	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-1	(Seat No-1)
373	15448/2024	16.02.2024	WP (C) - 97/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No-21)
374	15449/2024	16.02.2024	WP (C) - 28058/2011	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No-47)
375	15450/2024	16.02.2024	BLAPL-337/2024	JP BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-1	(Seat No-5)
376	15451/2024	16.02.2024	WP (C) - 28058/2011	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No-47)
377	15452/2024	16.02.2024	BLAPL-9658/2023	R.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-2	(Seat No-9)
378	15453/2024	16.02.2024	BLAPL-417/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15		(Seat No-9)
379	15454/2024	16.02.2024	BLAPL-6911/2021	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	BAIL-2	(Seat No-12)
380	15455/2024	16.02.2024	BLAPL-820/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15		(Seat No-12)
381	15456/2024	16.02.2024	CRLREV-50/2024	LOKANATH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	CRIMINAL REVISION	(Seat No-3)
382	15457/2024	16.02.2024	BLAPL-12791/2023	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	BAIL-2	(Seat No-10)

383	15458/2024	16.02.2024	CRLREV-3/2024	GOPINATH BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-28		(Seat No-10)
384	15459/2024	16.02.2024	BLAPL-816/2024	BN SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-02-15		(Seat No-10)
385	15460/2024	16.02.2024	BLAPL-6696/2023	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
386	15461/2024	16.02.2024	CRLREV-48/2024	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-04-03	CRIMINAL REVISION	(Seat No-3)
387	15462/2024	16.02.2024	BLAPL-12216/2023	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
388	15463/2024	16.02.2024	WP (C) - 13538/2006	P K RATH	C.O.	COURT NO. 6	Order Dtd. 2024-02-13		(Seat No-8)
389	15464/2024	16.02.2024	BLAPL-12039/2023	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	BAIL-2	(Seat No-9)
390	15465/2024	16.02.2024	WP (C) - 39620/2023	SANGRAM DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No-26)
391	15466/2024	16.02.2024	BLAPL-837/2024	J PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-15		(Seat No-26)
392	15467/2024	16.02.2024	ABLAPL-1045/2024	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	BAIL-2	(Seat No-11)
393	15468/2024	16.02.2024	ABLAPL-74/2024	B SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-12	BAIL-2	(Seat No-8)
394	15469/2024	16.02.2024	BLAPL-287/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-02-15		(Seat No-8)
395	15470/2024	16.02.2024	ABLAPL-4683/2022	K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-12	BAIL-1	(Seat No-1)
396	15471/2024	16.02.2024	WP (C) - 2546/2024	T.K.PRAHARAJ	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
397	15472/2024	16.02.2024	WP (C) - 38833/2023	A.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
398	15473/2024	16.02.2024	WP (C) - 32589/2023	D.P.DAS	C.O.	COURT NO. 6	Judgement Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-18)

399	15474/2024	16.02.2024	CMP-812/2022	D.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-15)
400	15475/2024	16.02.2024	ABLAPL-309/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No-15)
401	15476/2024	16.02.2024	WP (C) - 3276/2024	G SUNADARA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
402	15478/2024	16.02.2024	WP (C) - 3276/2024	PC MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
403	15479/2024	16.02.2024	WP (C) - 42826/2023	B BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-30)
404	15480/2024	16.02.2024	ABLAPL-1088/2024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No-30)
405	15481/2024	16.02.2024	WP (C) - 42824/2023	B BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-30)
406	15482/2024	16.02.2024	WP (C) - 2149/2024	PK MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No-32)
407	15483/2024	16.02.2024	WP (C) - 3419/2024	PK DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-15	WRIT BRANCH-4	(Seat No-46)
408	15485/2024	16.02.2024	WP (C) - 3262/2024	B SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
409	15486/2024	16.02.2024	WP (C) - 3248/2024	R K MOHABHOI	C.O.	COURT NO. 10	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-4)
410	15487/2024	16.02.2024	CRLMC-245/2024	BK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-16		(Seat No-4)
411	15488/2024	16.02.2024	BLAPL-12281/2022	GANESH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-13	BAIL-1	(Seat No-6)
412	15489/2024	16.02.2024	WP (C) - 24806/2011	S. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No-47)
413	15490/2024	16.02.2024	WP (C) - 24811/2011	S. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No-47)
414	15491/2024	16.02.2024	WP (C) - 24805/2011	S. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No-47)
415	15492/2024	16.02.2024	WP (C) - 28600/2011	R.CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No-21)

416	15493/2024	16.02.2024	WP (C) - 28599/2011	R.CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No-21)
417	15494/2024	16.02.2024	WP (C) - 28597/2011	R.CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No-21)
418	15496/2024	16.02.2024	ABLAPL-335/2024	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(Seat No-21)
419	15497/2024	16.02.2024	ABLAPL-1120/2024	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-21)
420	15498/2024	16.02.2024	WP (C) - 4876/2023	K.M.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No-27)
421	15499/2024	16.02.2024	ABLAPL-1198/2024	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No-27)
422	15500/2024	16.02.2024	CRLMC-412/2024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No-7)
423	15501/2024	16.02.2024	CRLMC-396/2024	L. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Seat No-7)
424	15502/2024	16.02.2024	CRLMC-181/2024	PITAMBAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No-2)
425	15503/2024	16.02.2024	BLAPL-14651/2023	DEEPAK KU SAHOO, ASOK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-02-09	BAIL-2	(Seat No-8)
426	15504/2024	16.02.2024	BLAPL-14652/2023	DEEPAK KU SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-09	BAIL-2	(Seat No-8)
427	15505/2024	16.02.2024	ABLAPL-1181/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2024-02-15		(Seat No-8)
428	14970/2024	16.02.2024	CRLMC-1454/2023	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No-5)
429	14971/2024	16.02.2024	CRLMP-137/2024	BISWAJIT PATTNAIK	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No-17)
430	14973/2024	16.02.2024	WP (C) - 3002/2024	SANDYARAN I PANI	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-6	(Seat No-35)
431	14975/2024	16.02.2024	WP (C) - 3004/2024	SANDHYARA NI PANI	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-6	(Seat No-35)
432	14978/2024	16.02.2024	WA-2625/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-7)

433	14982/2024	16.02.2024	WA-300/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-5)
434	14983/2024	16.02.2024	WA-1172/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-5)
435	14984/2024	16.02.2024	WA-830/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-4)
436	14985/2024	16.02.2024	WA-1704/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-7)
437	14986/2024	16.02.2024	WA-834/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-4)
438	14987/2024	16.02.2024	WP (C) - 22322/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-12	WRIT BRANCH-5	(Seat No-47)
439	14988/2024	16.02.2024	WA-837/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-4)
440	14989/2024	16.02.2024	CRLMC-1382/2020	ANINDITA DEY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-4)
441	14990/2024	16.02.2024	WP (C) - 26493/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-19	WRIT BRANCH-2	(Seat No-9)
442	14991/2024	16.02.2024	WP (C) - 33721/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Seat No-42)
443	14992/2024	16.02.2024	WP (C) - 2348/2024	SUJAY SHANKER SINGHDEO	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No-48)
444	14993/2024	16.02.2024	WP (C) - 42946/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No-45)
445	14994/2024	16.02.2024	WP (C) - 42953/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No-45)
446	14996/2024	16.02.2024	WP (C) - 42963/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No-45)
447	15002/2024	16.02.2024	WP (C) - 43093/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-3	(Seat No-28)
448	15022/2024	16.02.2024	ABLAPL-1132/2024	BIBHUTI BHUSAN KAR	GENERAL		Order Dtd. 2024-02-13		(Seat No-28)

449	15031/2024	16.02.2024	BLAPL-786/2024	RAKESH KUMAR NAYAK	GENERAL		Order Dtd. 2024-02-13		(Seat No-28)
450	15050/2024	16.02.2024	BLAPL-550/2024	RABINDRANATH BARIK	GENERAL		Order Dtd. 2024-02-15		(Seat No-28)
451	15051/2024	16.02.2024	BLAPL-13414/2023	SARAT KUMAR NAYAK	GENERAL		Order Dtd. 2024-02-05	BAIL-2	(Seat No-8)
452	15058/2024	16.02.2024	TRP (C) - 365/2023	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-02-15	M.J.C.	(Seat No-6)
453	15064/2024	16.02.2024	WP (C) - 30715/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH-3	(Seat No-33)
454	15067/2024	16.02.2024	WP (C) - 43185/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No-38)
455	15068/2024	16.02.2024	CRREV-143/2000	S. SAHOO	GENERAL		Order Dtd. 5000-01-01	CRIMINAL REVISION	(Seat No-2)
456	15071/2024	16.02.2024	WP (C) - 20461/2023	ANITA MUND @ PATTJOSHI	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
457	15072/2024	16.02.2024	ABLAPL-661/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-02-15	BAIL-1	(Seat No-5)
458	15073/2024	16.02.2024	WP (C) - 34505/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-5	(Seat No-22)
459	15074/2024	16.02.2024	TRPCRL-122/2023	MAHADEV SAHU	GENERAL		Order Dtd. 2024-02-15		(Seat No-22)
460	15075/2024	16.02.2024	CMP-1611/2023	SHANTANU KUMAR PANDA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No-20)
461	15076/2024	16.02.2024	WP (C) - 27336/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-10-20	WRIT BRANCH-7	(Seat No-44)
462	15077/2024	16.02.2024	WP (C) - 3076/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
463	15078/2024	16.02.2024	WP (C) - 33012/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH-5	(Seat No-20)
464	15079/2024	16.02.2024	WP (C) - 3044/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
465	15080/2024	16.02.2024	CRLMC-644/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-02-13	CRIMINAL MISC	(Seat No-1)

466	15081/2024	16.02.2024	WP (C) - 40269/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
467	15082/2024	16.02.2024	WP (C) - 3070/2024	BIRABAR BARIK	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
468	15084/2024	16.02.2024	WA- 2065/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-4)
469	15086/2024	16.02.2024	WP (C) - 3073/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Seat No-35)
470	15087/2024	16.02.2024	WP (C) - 27885/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-5	(Seat No-21)
471	15089/2024	16.02.2024	WP (C) - 32110/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-1	(Seat No-3)
472	15091/2024	16.02.2024	WP (C) - 9879/2016	KHAGESWAR KHUTUA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-15)
473	15092/2024	16.02.2024	WP (C) - 9879/2016	KHAGESWAR KHUTUA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-15)
474	15093/2024	16.02.2024	WP (C) - 2705/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-33)
475	15094/2024	16.02.2024	WP (C) - 2705/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No-33)
476	15129/2024	16.02.2024	WA- 384/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-2)
477	15135/2024	16.02.2024	WA- 386/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-2)
478	15236/2024	16.02.2024	WA- 607/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-3)
479	15257/2024	16.02.2024	WA- 382/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-2)
480	15278/2024	16.02.2024	WA- 385/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-2)

481	15477/2024	16.02.2024	WP (C) - 36110/2023	H.K. DASH	GENERAL		Order Dtd. 2023-11-09	WRIT BRANCH-7	(Seat No-48)
482	15484/2024	16.02.2024	ABLAPL-2567/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2023-09-25	BAIL-2	(Seat No-7)
483	14999/2024	16.02.2024	WP (C) - 17994/2022	G R PATRA	GENERAL		Judgement Dtd. 2023-12-22	WRIT BRANCH-5	(Seat No-21)
484	15007/2024	16.02.2024	CONTC-724/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-13	CONTEMP	(Seat No-8)
485	15011/2024	16.02.2024	CONTC-726/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-13		(Seat No-8)
486	15016/2024	16.02.2024	CONTC-728/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-13		(Seat No-8)
487	15021/2024	16.02.2024	CONTC-366/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-12		(Seat No-8)
488	15028/2024	16.02.2024	CONTC-367/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-12		(Seat No-8)
489	15042/2024	16.02.2024	CONTC-368/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-12	CONTEMP	(Seat No-7)
490	15043/2024	16.02.2024	WP (C) - 19419/2015	P K BEHERA	GENERAL		Order Dtd. 2023-02-09	WRIT BRANCH-5	(Seat No-47)
491	15046/2024	16.02.2024	WPC (OA) - 723/2018	P K DASH	GENERAL		Order Dtd. 2022-09-29	OA Branch	(Seat No-1)
492	15047/2024	16.02.2024	CMP-259/2023	M KAR	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-48)
493	15048/2024	16.02.2024	CONTC-703/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-13		(Seat No-48)
494	15049/2024	16.02.2024	CONTC-702/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-13	CONTEMP	(Seat No-6)
495	15052/2024	16.02.2024	CONTC-701/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-13	CONTEMP	(Seat No-6)
496	15053/2024	16.02.2024	CONTC-211/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-13		(Seat No-6)
497	15054/2024	16.02.2024	RSA-92/2023	K MOHANTY	GENERAL		Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No-1)
498	15055/2024	16.02.2024	WA-143/2016	M NAIK	GENERAL		Order Dtd. 2021-09-29	WRIT APPEAL	(Seat No-2)
499	15056/2024	16.02.2024	MACA-416/2023	R P BHAGAT	GENERAL		Order Dtd. 2024-01-17	MISC. APPEAL SEC.	(Seat No-7)
500	15057/2024	16.02.2024	CRLA-427/2007	M R BARIK	GENERAL		Order Dtd. 2017-08-24	CRIMINAL APPEAL	(Seat No-1)

50 1	15059 /2024	16.02.202 4	WP (C) - 40204/20 23	L D SAHOO	GENERA L		Order Dtd. 2023-12- 19Petition, Annexure,	WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-109)
50 2	15060 /2024	16.02.202 4	WP (C) - 17994/20 14	H K MAHANTA	GENERA L		Order Dtd. 2024-01-29	WRIT BRANCH (DIVISI ON BENCH- 1)	(Seat No-103)
50 3	15061 /2024	16.02.202 4	WP (C) - 15037/20 21	C MUDULI	GENERA L		Order Dtd. 2021-06-24	WRIT BRANCH- 7	(Seat No-44)
50 4	15062 /2024	16.02.202 4	WP (C) - 3672/201 2	G ROUT	GENERA L		Order Dtd. 2012-04-23	WRIT BRANCH- 5	(Seat No-22)
50 5	15063 /2024	16.02.202 4	WP (C) - 9723/202 2	L SAHOO	GENERA L		Order Dtd. 2024-01-19	WRIT BRANCH- 8	(Seat No-43)
50 6	15065 /2024	16.02.202 4	WP (C) - 9717/202 2	L SAHOO	GENERA L		Order Dtd. 2024-01-19	WRIT BRANCH- 8	(Seat No-43)
50 7	15066 /2024	16.02.202 4	WP (C) - 9720/202 2	L SAHOO	GENERA L		Order Dtd. 2024-01-19	WRIT BRANCH- 8	(Seat No-43)
50 8	15069 /2024	16.02.202 4	WP (C) - 9748/202 2	L SAHOO	GENERA L		Order Dtd. 2024-01-19	WRIT BRANCH- 8	(Seat No-43)
50 9	15083 /2024	16.02.202 4	WP (C) - 9739/202 2	L SAHOO	GENERA L		Order Dtd. 2024-01-19	WRIT BRANCH- 8	(Seat No-43)
51 0	15085 /2024	16.02.202 4	WP (C) - 9725/202 2	L SAHOO	GENERA L		Order Dtd. 2024-02-07	WRIT BRANCH- 8	(Seat No-43)
51 1	15088 /2024	16.02.202 4	WP (C) - 14812/20 05	P JENA	GENERA L		Order Dtd. 2019-01-18		(Seat No-43)
51 2	15090 /2024	16.02.202 4	WP (C) - 21023/20 22	N SINGH	GENERA L		Order Dtd. 2022-09-05	WRIT BRANCH- 4	(Seat No-17)
51 3	15095 /2024	16.02.202 4	WP (C) - 3695/200 2	S PADHI	GENERA L		Order Dtd. 2003-04-22		(Seat No-17)
51 4	15099 /2024	16.02.202 4	WP (C) - 14368/20 16	S K SWAIN	GENERA L		Order Dtd. 2016-10-24		(Seat No-17)
51 5	15102 /2024	16.02.202 4	WP (C) - 15343/20 12	S K PAL	GENERA L		Order Dtd. 2014-01- 28Annexure,		(Seat No-17)

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516	15107/2024	16.02.2024	WP (C) - 16209/2020	P K MOHANTY	GENERAL		Order Dtd. 2023-03-01	WRIT BRANCH-1	(Seat No-1)
517	15110/2024	16.02.2024	WP (C) - 633/2014	T K RATH	GENERAL		PetitionAnnexure,		(Seat No-1)
518	15112/2024	16.02.2024	WP (C) - 11180/2022	M JATI	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-1	(Seat No-4)
519	15130/2024	16.02.2024	RPFAM-106/2021	AMOL KUMAR BANARJI @ AMOL KUMAR BANARJEE @ AMOL BANARJEE	GENERAL			FIRST APPEAL	(Seat No-1)
520	15136/2024	16.02.2024	ABLAPL-867/2024	J BEHERA	GENERAL				(Seat No-1)
521	15138/2024	16.02.2024	ABLAPL-13610/2023	S C DAS	GENERAL		Order Dtd. 2024-01-30	BAIL-1	(Seat No-6)
522	15141/2024	16.02.2024	ABLAPL-9586/2021	M R SAHOO	GENERAL		Order Dtd. 2022-08-04	BAIL-2	(Seat No-9)
523	15146/2024	16.02.2024	ABLAPL-14959/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-12-22	BAIL-2	(Seat No-12)
524	15150/2024	16.02.2024	BLAPL-6133/2023	S S BISWAL	GENERAL		Order Dtd. 2024-02-08	BAIL-1	(Seat No-5)
525	15153/2024	16.02.2024	BLAPL-6924/2023	P K MOHANTY	GENERAL		Order Dtd. 2024-02-01	BAIL-1	(Seat No-1)
526	15157/2024	16.02.2024	SA-419/2001	P N NAYAK	GENERAL		Order Dtd. 2024-02-05	SECOND APPEAL	(Seat No-3)
527	15160/2024	16.02.2024	CRLMP-517/2023	D PRADHAN	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No-7)
528	15165/2024	16.02.2024	CRLREV-88/2023	M K MOHANTY	GENERAL		Order Dtd. 2024-02-05	CRIMINAL REVISION	(Seat No-2)
529	15172/2024	16.02.2024	CRLMC-966/2017	B K DALAI	GENERAL		Order Dtd. 2023-06-21	CRIMINAL MISC	(Seat No-6)
530	15179/2024	16.02.2024	CRLMC-3179/2022	M K ROURAY	GENERAL		Order Dtd. 2024-01-25	CRIMINAL MISC	(Seat No-3)

53 1	15187 /2024	16.02.202 4	CRLMC- 1521/202 3	M K MOHANTY	GENERA L		Order Dtd. 2023-04-19	CRIMINA L MISC	(Seat No-6)
53 2	15197 /2024	16.02.202 4	SA- 320/2015	P K JENA	GENERA L		Order Dtd. 2019-02-06		(Seat No-6)
53 3	15279 /2024	16.02.202 4	ABLAPL- 15149/20 23	B. B. ROUT	GENERA L		Order Dtd. 2024-02-15	BAIL-1	(Seat No-1)
53 4	15383 /2024	16.02.202 4	RSA- 330/2019	J. PRADHAN	GENERA L		Appealmemo	SECOND APPEAL	(Seat No-4)
53 5	15387 /2024	16.02.202 4	BLAPL- 12542/20 23	GYANA RANJAN DHAL	GENERA L		Order Dtd. 2023-11-09	BAIL-1	(Seat No-1)
53 6	15495 /2024	16.02.202 4	WP (C) - 27808/20 20	SRINIBASH MOHANTY	GENERA L		Order Dtd. 2023-07-27	WRIT BRANCH- 5	(Seat No-22)